

(b) whether any such assistance has so far been given; and

(c) if so, to which countries?

The Parliamentary Secretary to the Minister of Finance (Shri B. R. Bhagat): (a) Yes, Sir. Mr. Stassen announced that it was the intention of the U. S. Government to devote a portion of the savings which arose from the ending of the Indo-China hostilities to projects within the Colombo Plan in accordance with President Eisenhower's humanitarian policies.

(b) and (c). Government have no information.

Shri L. N. Mishra: I want to know whether any allocation of the fund has been made, and, if so in what way?

Shri B. R. Bhagat: No allocation has been made so far.

Shri L. N. Mishra: I want to know whether this question of increased aid from U.S. is to form part of the agenda in the coming Singapore Conference of the Colombo Powers?

Shri B. R. Bhagat: Obviously, in the Annual Conference any thing connected with the Colombo Plan will be discussed and this allocation is one of the subjects on the agenda.

Shri L. N. Mishra: May I ask whether it is a fact that the problem before the Colombo Plan is not one of want of funds but want of capacity to spend the allotted funds by the concerned parties? I want to know whether any effort has been made to increase the spending capacity of the parties?

Shri B. R. Bhagat: That is not true of all the countries of the region. In countries like India they consume more. This aid is little for them. But, it is true that in certain under-developed countries the spending capacity has to be increased and that is always discussed and ways and means are found to increase that

भारतीय कविता की एन्ग्लोजी

*१५३६. श्री के० सी० सोषिया : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारतीय काव्य की वार्षिक एन्ग्लोजी का प्रकाशन हो चुका है;

(ख) यदि नहीं, तो इस के प्रकाशन के होने की कब तक सम्भावना है; और

(ग) इस प्रकाशन पर कुल कितनी लागत लगाने का अनुमान है ?

शिक्षा मंत्री के सभा-सचिव : (डा० एम० एम० दास) : (क) अभी नहीं।

(ख) पांडू लिपि प्रैस भेजने के लिये तैयार की जा रही है।

(ग) इस प्रकाशन का मूल्य अभी मालूम नहीं किया गया है।।

श्री के० सी० सोषिया : क्या इस काम के करने के लिये कोई बोर्ड बनाया गया है ?

Dr. M. M. Das: There are advisory boards for each language which have been set up by the Executive Board of the Sahitya Akadami. These boards have taken up this work.

श्री के० सी० सोषिया : यह जो बोर्ड बना है, क्या यह पोएम्स को भी छंटने का काम करता है।

Dr. M. M. Das: For each language an advisory board is set up by the Akadami.

श्री के० सी० सोषिया : क्या इस के लिये उन को कोई पारिश्रमिक भी दिया जायेगा ?

Dr. M. Das: The board is Advisory and I do not think the board will get some thing, but it has been proposed that ten poems from each language will be transliterated into Devnagari script and translated into Hindi. For this work, that is transliteration of the poems from all the languages other than Hindi and translation into Hindi, reading the proofs, etc remuneration will be paid, which will be Rs. 250 for ten poems.

श्री के० सी० सोषिया : यह काम कब तक होने की उम्मीद है ?

Dr. M. M. Das: As I have said the manuscript is being prepared for sending to the Press.

Indian Arms Act

1537. **Sardar Iqbal Singh:** Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 362 on the 25th November, 1954 and state the number of State which have sent in their replies in regard to the proposed amendmed of the Indian Arms Act?

The Deputy Minister of Home Affairs (Shri Datar): 24 States.

Sardar Iqbal Singh: May I know the names of those States which have sent their replies so far?

Shri Datar: Almost all the States except three States—Assam, Coorg and Andhra.

Sardar Iqbal Singh: May I know whether it is a fact that the Central Government has given instructions that only one per cent of the population can be given arms licences, and if so, whether Government is going to consider its liberalisation in the border districts of the Punjab?

Shri Datar: So far as the earlier part of the question is concerned, at this stage it is too early to give any such suggestion. Government desire to liberalise the provisions of the Arms Act and Arms Rules to the extent that it is possible, and, therefore, they have called for suggestions.

Sardar Iqbal Singh: May I know whether it is a fact that in Punjab licences are cancelled on the plea that the Central Government does not allow the issue of licences to more than one per cent of the total population?

Shri Datar: I am not aware of any such instances.

Shri Bhagwat Jha Azad: May I know by what time Government propose to fulfil its assurance given in this House to bring forward an amended Arms Act?

Shri Datar: As early as possible, possibly in this session.

Shri Bhagwat Jha Azad: Before bringing this amended Act, do Government propose to amend the Rules so that the issue of licences may be facilitated in the country as they are so hard and rigid at present?

Shri Datar: The amendment of the Rules will follow and not precede the making of the law.

Nagarjunakonda Excavations

***1539. Shri Ramachandra Reddi:** Will the Minister of Education be pleased to state:

(a) the arrangements made to house the archaeological finds in Nagarjunakonda; and

(b) the amount sanctioned for the purpose?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) The present museum building and an adjacent house are being utilised.

(b) Nil.

Shri Ramachandra Reddi: May I know when the excavations are expected to be completed?

Dr. M. M. Das: It will take about three or four years more for these excavations to be completed?

Shri Ramachandra Reddi: May I know whether it is estimated that the excavation work will be completed before the Nagarjunakonda dam is completed or taken over?

Dr. M. M. Das: Yes, because the whole valley is going to be submerged when the dam is erected. So, before the whole valley is submerged that is the dam is constructed, we must complete the excavation work here.

Shri Ramachandra Reddi: May I know the estimated amount for the buildings that are likely to be constructed for this purpose?

Dr. M. M. Das: That depends upon the archaeological finds that we can unearth, remove and preserve.

Foreigners

***1540. Chaudhri Muhammed Shafiee:** Will the Minister of Home Affairs be pleased to state:

(a) the number of nationals of foreign countries who have been arrested and imprisoned by the courts on a charge of un-authorised stay in India since the 1st January 1955; and

(b) the period of imprisonment and the amount of fine imposed in each case?

The Deputy Minister of Home Affairs (Shri Datar): (a) and (b). The information is being collected and will be laid on the Table of the House.

Chaudhri Muhammed Shafiee: By what time it will be laid on the Table of the House?

Shri Datar: Powers have been delegated not only to our officers but also to officers of the States to collect this information and it will take some time.

Shri N. B. Chowdhury: May I know whether Government's attention has been drawn to a recent Press report that a foreign national, a woman, stayed in Kashmir for a longer period than the period for which permit was given to her?

Shri Datar: I have read that relevant piece of news in the papers.